

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2273
ANSWERED ON:22.08.2013
CHANGE OF NAME OF AIRPORTS
Gowda Shri D.B. Chandre

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received proposals from various State Governments particularly from Karnataka for change of name of airports;
- (b) if so, the details of each such proposals received during the last three years and the current year, State/UT and year-wise;
- (c) whether the Government has taken a decision to rename the Bangalore International Airport after Kempe Gowda, the founder of the city;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government on all above proposals?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) & (b) : Yes, Madam. Year-wise list of proposals received from various State Governments for naming / renaming of airports during the last three years is at Annex-I.
- (c) & (d) : Yes, Madam. A proposal alongwith the Resolution duly passed by both the Karnataka State Legislative Assembly and Karnataka State Legislative Council to rename the Bengaluru International Airport as Kempegowda International Airport was received from the State Government of Karnataka. The proposal has since been approved by the Competent Authority and the same has been notified in the Gazette of India on 22/07/2013.
- (e) : Action taken by the Government on all the above proposals is at Annex-I.